

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:831
ANSWERED ON:29.02.2000
CORRUPTION IN DELHI POLICE
AJAY SINGH CHAUTALA;VIJAY GOEL

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Gazetted and non-gazetted employees of Delhi police found involved in corruption cases during 1999-2000 till date and the action taken against them; and

(b) the efforts made to remove corruption from the Delhi police?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a): The number of Delhi Police personnel against whom cases of corruption were registered during the period under reference upto 15th February, 2000 was 25 which included three gazetted officers. Whereas the investigation in these cases is in progress, 21 of these officials have been placed under suspension.

(b): The steps taken to remove corruption include close watch over police personnel suspected of doubtful integrity; and imposition of exemplary punishment on those found guilty so as to act as a deterrent against corrupt practices.